

Choudhry's assurance about reopening of the Divisional Office, the agitation was withdrawn, but due to appointment of mere A. D. M. in place of the Divisional Manager is again causing anger among the people and the issue has become the point of discussion among the people. It is, therefore, requested that immediate action to open Divisional Manager's Office instead of Assistant Divisional Manager's Office may kindly be taken.

- (ii) Need to increase the relaying capacity of T. V. Centre at Faizabad and to set up another T. V. Centre at Akbarpur town of Faizabad district in U. P.

SHRI R. P. SUMAN (Akbarpur) : Mr. Deputy Speaker, Sir, in disseminating the information regarding development to the entire population in the developed and developing countries, television has a significant role to play, and in countries like India which are fast developing, its importance becomes all the more vital. Actually, for making available the information regarding the achievements of the Government the common man in the rural areas, and to inform them about new techniques in agriculture, health and other day-to-day programmes by encouraging them to achieve literacy, television is needed most. In this connection a television centre was opened recently in Faizabad district of Uttar Pradesh, but its range is merely 15 kms. which does not cover even half of the district. Merely to show that a television centre has been commissioned in such and such district is just completing a formality. Unless the entire population is benefited with that facility, the aim of the Government is not fulfilled. Ayodhya city is also in Faizabad district and it is famous all over the world because it is the city of Lord Rama. In the eastern part of the district is situated Dargah Kichhota Sharief where even foreigners come to beg for fulfilment of their desires. Akbarpur and Tanda, the eastern tehsils of the district are the biggest tehsils and Akbarpur is situated in the middle of the district. A large number of people in Akbarpur and Tanda cities in these two tehsils and in Jalalpur municipality area and Kichhota Sharief and Goshaganj town area in Sadar Tehsils are installing television sets, but they are not getting the benefit of that. Contigu-

ous to the south of this area is the district of Sultanpur. In such a situation, either the transmission capacity of the television centre at Faizabad should be enhanced or alternatively, another television centre should be opened at Akbarpur so that the entire population of the district gets the benefit. I, therefore, urge upon the Government of India that keeping in view the above situation, a television centre at Akbarpur tehsil headquarters in Faizabad district (U. P.) should be opened at the earliest so that the people living in Akbarpur, Tanda tehsils and surrounding areas like Azamgarh, Basti, Jaunpur, Sultanpur districts could also be benefited by it.

[English]

- (iii) Constitutional amendment needed for making necessary amendments in the list of Scheduled Caste and Scheduled Tribes

SHRI K. KUNJAMBU (Adoor) : Sir, there has been a demand for amending the list of Scheduled Castes and Scheduled Tribes so as to include certain communities and castes in it. The identification of castes which are extremely backward both socially and economically, for inclusion in the list is a continuous process. The original list was not complete in itself and that is why periodic amendments had to be made in it. It is well known that a large number of castes in different parts of the country are extremely backward and so they deserve to be included in the list of SC and ST. Similarly, a number of deletions are to be made from the list. But in the absence of an amendment this cannot be done.

In view of the urgency of the problem I would request the Government to bring about the required constitutional amendment at the earliest for inclusion of such castes which are suffering from extreme social and economic disabilities and also to delete such castes which do not deserve to be in the list.

13.00 hrs.

- (iv) Installation of a high power TV transmitter at Alwar, Rajasthan

SHRI RAM SINGH YADAV (Alwar) : Sir, Alwar is a satellite town of the National

Capital Region. Alwar is a growing industrial town. Present TV transmitter at Alwar city is of 25 KW only. It can feed the viewers of TV residing within 25 kilometer periphery of Alwar city,

Important towns of Alwar like Rajgar, Thanagazi, Kishangar-Bas, Khairthal, Tijara, Mandawar and Bansur are deprived of the TV facilities. TV is a media for education, social awareness and informative of the modern science and technology. It is a necessity for the people of modern age.

I, therefore, urge upon the Government of India to install a high power transmitter for TV at Alwar, Rajasthan.

[Translation]

(v) **Need to bring about uniformity in the levy of taxes by States and Union Territories**

**\*\*SHRI V. S. VIJAYARAGHAVAN (Palghat)**: It is very necessary to bring in uniformity in the taxes being levied in different States and Union Territories. This question was discussed in detail in the meeting of Commissioners and the Conference of Regional Councils held in Bangalore in 1982. However, nothing could be done so far in this regard. The sales tax and other levies on goods in certain Union Territories are very low. This adversely affects the neighbouring States. For instance, the levy on motor car etc. is 15 per cent in Kerala whereas it is only 6 per cent in the neighbouring area, Pondicherry. The Government of Kerala has reduced it to 6 per cent in order to bring about uniformity in the levy. But recently, the Government of Pondicherry has reduced it further to 3 per cent. This has badly affected the trade and the revenue of the State of Kerala.

Therefore, I would request the Central Government to intervene in the matter and take steps to prevent the Union Territory administration from reducing taxes in this manner unilaterally.

**\*\*The Speech was originally delivered in Malayalam.**

(vi) **Need to open more purchase centres in Mirzapur district of Uttar Pradesh to enable farmers to sell their paddy at support price**

**SHRI RAM PYARE PANIKA (Roberts-ganj)**: Mr. Deputy Speaker, Sir, despite the announcement by the Government, the support price of paddy will be Rs. 142, Rs. 146 and Rs. 155. In the absence of any purchase centre in Mirzapur district (Uttar Pradesh) the paddy is being sold at less than even Rs. 100. It is even more regretful that at this price also the farmers are not able to sell their yield at the time of their need. Consequently, there is restlessness and deep resentment among the farmers of Mirzapur. On the other hand, arrears from the farmers are being recovered with strictness, whereas the area has been in the grip of natural calamities like floods and drought for the last many years.

I, therefore, under this notice, request the Central Government to open requisite number of purchase centres, particularly in Narayanpur, Adarhat, Jamalpur, Ahrora, Ramgarh, Robersganj, Rajgarh, Baraval etc. and hope that in the interest of the farmers purchase centres will be opened without any delay.

(vii) **Demand for a paper factory in backward district of Cuddapah in Andhra Pradesh to utilise high calcium limestone available there**

[English]

**SHRI D. N. Reddy (Cuddapah)**: Sir, high calcium lime stone is available in plenty in Cuddapah district. This is used mostly in paper industry, and not used in cement factories. This being so, I want the Government should come forward to locate one paper factory to manufacture all kinds of paper in the public sector at Cuddapah, a backward district of Andhra Pradesh, thus not only using the large stocks of lime stone, but also it would develop the backward Rayalseema area.

(viii) **Need to import raw sugar instead of refined sugar and to reprocess it in the country**

**SHRI R. P. DAS (Krishnagar)**: Low sugar production in the last years has forced